

National Company Law Tribunal

Daily Cause List

Bench: Allahabad

Date: 23.11.2016

Time: 10.30 A.M.

CORAM: 1.Sh. VSR Avadhani, Hon'ble Member (Judicial)

2. Sh.H.P.Chaturvedi, Hon'ble Member (Judicial)

S.N o.	CP/CA No.	Purpose	Section	Name of the Parties	Name of the legal Petitioner	Remarks
1	CP No.107(ND)/201 3	For final hearing	397/398	Shailza v/s Satori Global ltd	Vikram D. Chauhan- For petitioner	

Note: All petitioners/applicants of pending cases (CLB matters) are hereby directed to file two more complete set of case file before two days of scheduled hearing.

Disclaimer: However, every precaution has been taken to list the matter, but there may be inaccuracy, in case of any doubt, please contact to Bench Officer (Incharge) at Phone No.0532-2560312

  
(RAJENDER KUMAR)